

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:762

ANSWERED ON:01.03.2013

OIL WELLS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of oil wells in the country, State/UT-wise;
- (b) whether the people of the areas, where these oil wells are located are given proper employment in these oil wells; and
- (c) if so, the details thereof?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) The total number of oil wells at present in the country State/UT-wise is as under:-

State/UT	Number of oil wells
Eastern offshore	23
Western offshore	1179
Arunachal Pradesh	40
Assam	1711
Andhra Pradesh	51
Gujarat	3568
Rajasthan	139
Tamil Nadu	153

(b) & (c) As per recruitment policy of Oil and Natural Gas Corporation Ltd. (ONGC), employees in non-executive cadre are recruited from among candidate fulfilling eligibility criteria, whose names are sponsored by the local employment exchanges located in the areas of operation of ONGC in various States/UT and subject to their selection based on tests and interviews.

Recruitment to Executive cadre in ONGC is centralized and carried out on the basis of a competitive examination on All-India Basis followed by interviews.

As far as Oil India Limited (OIL) is concerned, there is no provision to give appointment to the persons or their wards whose land has been acquired for OIL's operational requirement.

OIL is paying the Land Value & Surface Compensation as per the rates determined by District Revenue Authorities from time to time, under the provision of Land & Revenue Regulations/rules in force.